## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/33/2016 NAME OF THE PETITIONER(S) : C.M. Rajendran & another NAME OF THE RESPONDENT(S) : Kovai Call Taxi Private Limited & 5 others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM C. 8-14. Representing Counsel for R3.

Representing Counsel for R1, R2, R4, R5, R6 G, SUNITHA ANDAL RAJENDRAN.

## <u>ORDER</u>

Matter is called. No representation on behalf of the Petitioner. Counsel for R1, R2, R4 to R6 present. Counsel for R3 present. Matter is posted for the presence of the Petitioner, failing which appropriate order will be passed. Put up on **14.03.2018** at **10.30 A.M.** 

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)